

IN THE HIGH COURT OF BOMBAY AT GOA
CRIMINAL MISC. APPLICATION NO.4 OF 2021

Togo Chigozie Ozoemena ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri T. George John, Advocate for the Applicant.

Shri G. Nagvenkar holding for Shri P. Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 5 January 2021

P.C. :

Post the matter tomorrow, i.e. on 06.01.2021.

DAMA SESHADRI NAIDU, J.

NH